

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 4297
TO BE ANSWERED ON 11.08.2017

AWARDS TO ANGANWADI WORKERS

4297. SHRI ASHOK SHANKARRAO CHAVAN:
KUNWAR HARIBANSH SINGH:
SHRI T. RADHAKRISHNAN:
DR. SUNIL BALIRAM GAIKWAD:
SHRI S.R. VIJAYAKUMAR:
SHRI BIDYUT BARAN MAHATO:
SHRI GAJANAN KIRTIKAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government provides National and State level awards to the Anganwadi workers across the country;
- (b) if so, the details thereof and the criteria fixed by the Government in this regard;
- (c) the details of the awards given to the Anganwadi workers during each of the last three years and the current year, State/ UT-wise;
- (d) whether the Government has provided financial assistance to the State/ UT for such awards;
- (e) if so, the details thereof during the said period, State/UT-wise; and
- (f) the steps taken/being taken by the Government to improve the living standard of Anganwadi workers in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a): Yes, Madam. Government of India has formulated a scheme for awarding Anganwadi Workers (AWWs) at National Level and State Level in the year 2000-2001 under Centrally Sponsored Integrated Child Development Services (ICDS) Scheme.
- (b): The award at the National Level comprises of Rs.25,000/- each and a citation and the award at the State level carries a cash award of Rs.5000/- and a citation. National level Awardees are selected by a National Level Selection Committee presided over by the Minister-in-charge of Ministry of Women and Child Development on the basis of nominations received from the States/UTs. The State Level Awardees are selected by State Level Selection Committee under the Chairpersonship of Secretary-in-charge of Women and Child Development. The State Level Award is given to Anganwadi Workers based on the performance in the respective year and subsequently, National Level Award is given out of nomination of State Awardees. The award is conferred to the Anganwadi Worker in the subsequent year. The criteria evolved for selection of awardees includes overall assessment of the performance of Anganwadi Workers on improving the coverage and quality of services to eligible

children and Pregnant Women and Lactating Mothers (PW&LM), regular reporting for Monthly Progress Report and Annual Reports, enrolment of children in Supplementary Nutrition Programme and Pre-school Education under the ICDS Scheme, contribution of the Anganwadi Workers towards convergence with other Departments/other programmes/schemes, Nutrition and Health Education, community participation, cleanliness & hygiene, innovations and experience of AWWs.

- (c): The details of the awards given to the Anganwadi Workers during 2013-14, 2014-15 and 2015-16 are placed at **Annexure-I**. The award to the year 2016-17 has been finalized for conferring to the selected AWWs.
- (d) & (e): The expenditure incurred by the States/UTs towards State level awards is borne by concerned States/UTs out of the funds released by the Central Government for implementation of ICDS Scheme alongwith their State/UT share.
- (f): For improving the living standard of Anganwadi Workers, the Government of India has enhanced the honorarium of Anganwadi Workers & Anganwadi Helpers by Rs.1,500/- & Rs.750/- per month raising it to Rs.3,000/- & Rs.1,500/- per month respectively with effect from 01.04.2011. The honorarium of Anganwadi Workers at Mini-Anganwadi Centres has been enhanced to Rs.2,250/- per month with effect from 04.07.2013. In addition to the honorarium paid by the Government of India, the respective States/UTs are also giving monetary incentives to these workers out of their own resources for additional duties assigned to them under other Schemes. The Government of India has been fully conscious of the benefits available to Anganwadi Workers/Anganwadi Helpers and efforts have been made to improve their working conditions by extending facilities/benefits from time to time, such as, paid absence on maternity, insurance cover under the Anganwadi Karyakartri Bima Yojana, reservation of 50% of vacant posts of Supervisors for Anganwadi Workers, recruitment of 25% of Anganwadi Workers from Anganwadi Helpers etc.

Annexure-I

Statement Referred to Part (c) of Reply to Lok Sabha Unstarred Question No.4297 for 11.08.2017

State-wise National Level Awards to Anganwadi Workers during Years 2013-14 to 2015-16

Sl. No.	State/UT	Number of Awardees		
		2013-14	2014-15	2015-16
1.	Andhra Pradesh	3	1	1
2.	Arunachal Pradesh	1	1	1
3.	Assam	6	2	2
4.	Andaman & Nicobar	1	1	1
5.	Bihar	6	2	2
6.	Chhattisgarh	1	1	1
7.	Goa	1	1	1
8.	Gujarat	2	2	2
9.	Haryana	1	1	1
10.	Himachal Pradesh	1	1	1
11.	Jammu & Kashmir	NA	1	1
12.	Jharkhand	1	1	1
13.	Karnataka	2	2	2
14.	Kerala	2	2	2
15.	Madhya Pradesh	2	2	2
16.	Maharashtra	NA	1	3
17.	Manipur	1	1	NA
18.	Meghalaya	1	1	1
19.	Mizoram	1	1	1
20.	Nagaland	1	1	1
21.	Odisha	2	2	2
22.	Punjab	1	1	1
23.	Rajasthan	1	2	2
24.	Sikkim	NA	1	1
25.	Tamil Nadu	2	2	2
26.	Telangana	2	1	1
27.	Tripura	1	1	1
28.	Uttar Pradesh	6	4	4
29.	Uttarakhand	1	1	1
30.	West Bengal	2	2	2
31.	Chandigarh	NA	1	1
32.	Delhi	NA	1	NA
33.	Dadra & N Haveli	1	1	NA
34.	Daman & Diu	NA	1	1
35.	Lakshadweep	NA	1	1
36.	Puducherry	1	1	1
	Total	54	49	48